

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1232  
ANSWERED ON:16.11.2010  
CENTRAL SCHEMES  
Sushant Dr. Rajan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of the schemes sanctioned and allocation made to Himachal Pradesh for development of agriculture during each of the last three years and current year;
- (b) the expenditure incurred in regard to each of the said schemes by Himachal Pradesh; and
- (c) the extent to which the State Government benefited from each of the said schemes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Department of Agriculture & Cooperation is implementing a number of schemes for the development of agriculture in the country. Himachal Pradesh is also a beneficiary of these schemes. The details of the funds allocated, releases and expenditure incurred under various schemes, during the last three years and the current year, are given in Annexure.